NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.100/	8, -	Admission	Rule-6 of	Ajay Bhavikatti Vs Sovereign Developers
BB/2017			IB	& Infrastructure Ltd. & 2 Others.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

The matter is listed today for admission. No representation for petitioner. Registry has raised some objections. Petitioner is directed to comply the objections.

List it on 12.10.2017.

MEMBER (J)